N O T I C E

In Partial modification to the Judicial Assignment at the **Nagpur Bench**, which had come into effect from 03.01.2022 (Partially Modified w.e.f. 14.02.2022, 28.02.2022, 14.03.2022, 11.04.2022) it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday**, **18.04.2022 to Friday, 22.04.2022** :

Sr. No.	Present sitting	Assignment
1	The Hon'ble **THE CHIEF JUSTICE** AND The Hon'ble Shri Justice **AMIT B. BORKAR**	Matters pertaining to Division Bench, concurrently, as per the Board to be notified separately.

By Order,

High Court, Appellate Side,)
Bombay.)
Date : 7th April 2022)

Sd/-
(V. R. Kachare)
Registrar (Judl-I)